

Annexure-1  
**KISSAN RICELAND PRIVATE LIMITED**  
 Name of the corporate debtor :  
 Date of commencement of CIRP : 09.06.2023  
 List of Creditors as on : 23.06.2023  
 List of Creditors and Report on Constitution of COC filed with Hon'ble AA : 30.06.2023

**List of secured financial creditors belonging to any class of creditors (Amount in ₹)**

Sl. No.	Name of Creditor or	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks,
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	State Bank of India through its Assistant General Manager, having its Head office at: Madam Cama Road, Nariman Point, Mumbai one of its Branch at Stressed Assets Management Branch (SAMB)SCO No. 99-107, Sector 8-C, Chandigarh	22.06.23	Rs.38,95,73,189.54 (RS.27,36,63,166.59 Principal and Rs.11,32,53,855.95 interest plus penal interest and Rs.26,56,167.00 expenses incurred by the bank) in Kissan Riceland Private Limited))	Rs.38,95,73,189.54 (RS.27,36,63,166.59 Principal and Rs.11,32,53,855.95 interest plus penal interest and Rs.26,56,167.00 expenses incurred by the bank) in Kissan Riceland Private Limited))	Claim by Secured and Financial Creditor As per Form and C	As per form C (Land & Building etc.) Of the CD	Guarantee by Individuals	No	100%	Nil	Nil	Nil	Nil	No claim received from any other creditor, workmen or employee except of State Bank of India  There is No workmen or employees, No inventory & P&M of the CD and No operations of the CD, the unit is closed as on CIRP Date

